

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No. 2516 of 2001

New Delhi, this the 21st day of September 2001

HON'BLE MR. JUSTICE ASHOK AGARWAL, CHAIRMAN
HON'BLE MR. M.P. SINGH, MEMBER (A)

Mrs. Sarita Dahiya
W/o Shri Jai Bhagwan
R/o J-86/D, Phase-I,
Ashok Vihar,
New Delhi.

... Applicant
(By Advocate: Shri K.C. Mittal)

V E R S U S

1. Secretary
Department of Health and
Family Welfare
Govt. of NCT of Delhi
I.P. Estate
Players Building
New Delhi.
2. P.H.C. cum Additional Secretary
Department of Health and
Family Welfare
Govt. of NCT of Delhi
I.P. Estate,
Players Building
New Delhi.
3. Medical Superintendent
G.T.B. Hospital
Shahdara
Delhi 110095.
4. Delhi State Subordinate
Service Selection Board
3rd Floor, UTCS Building,
Behind Karkardoom Court Complex,
Vishwas Nagar
Shahdara,
Delhi 110032.

... Respondents

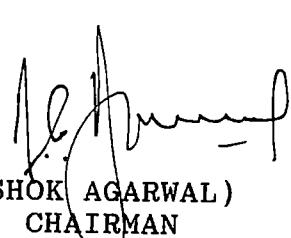
ORDER (ORAL)

Justice Ashok Agarwal:

On application made leave is granted to withdraw
the OA with liberty. Present OA is dismissed as
withdrawn. No costs.


(M.P. SINGH)
MEMBER(A)

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(ASHOK AGARWAL)
CHAIRMAN